

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3771**

TO BE ANSWERED ON THE 16th JULY, 2019/ ASHADHA 25, 1941 (SAKA)

CUSTODIAL DEATHS

**3771. SHRI KHAGEN MURMU:
SHRI RAJA AMARESHWARA NAIK:
DR. SUKANTA MAJUMDAR:
SHRI VINOD KUMAR SONKAR:
SHRI ANTO ANTONY:
SHRI SUBBARAYAN K.:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been an increase in the incidents of custodial deaths in the country;**
- (b) if so, the details thereof including the total number of such cases reported and persons convicted along with the action taken against the policemen responsible for the said incidents during the last three years, State-wise;**
- (c) whether the National Human Rights Commission (NHRC) and various State Human Rights Commissions (SHRCs) have received representations/complaints in this regard;**
- (d) if so, the details and status thereof during the said period, State-wise;**
- (e) whether the Government is considering the recommendations of the 273rd Report of the Law Commission that India ratify the United Nations Convention against Torture and pass a law to prevent torture and if so, the details thereof;**
- (f) whether the Union Government has issued directives to the State Governments and Police Departments in this regard and if so, the details thereof; and**
- (g) the steps taken by the Government to curb the menace of custodial deaths in the country?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (d) : As per information received from National Human Rights Commission, details of cases registered in respect of custodial deaths are given at Annexure. NHRC has recommended disciplinary action against 20 erring public servants during the last three years. No record of the cases of conviction is maintained by the Commission.

(e) & (f) : The 273rd Report of the Law Commission along with the draft Bill was circulated to the State Governments/ UTs for their views. This Ministry has submitted a status report along with comments received from the State Governments to the Supreme Court in a related court case.

(g) : NHRC carried out visits of various prisons from time to time for monitoring the conditions of undertrials and prisoners. NHRC has also made efforts to sensitize officials through workshops, seminars and camps.

Statement in respect of part (a) to (d) of Lok Sabha Unstarred Question No. 3771 for 16.07.2019 showing total number of cases registered in respect of Custodial Deaths (Police & Judicial) during the last three years.

No. of deaths registered		
Year	Police Custody	Judicial Custody
2016-17	145	1616
2017-18	146	1636
2018-19	136	1797